

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421
Appeal No. 187/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 27(1), New Delhi	...	Applicant
Versus		
Registrar of Companies, Delhi &Ors. (M/S	...	Respondent
Wone Trending Pvt. Ltd.)		

Order under Section 252.

Order delivered on 13.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Puneet Rai, Mr. Nikhil Jain, Advs.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
18.04.2023.

Sd/-
Court Officer